

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**Chandigarh, this the 3<sup>rd</sup> day of April, 2018**

...

**CORAM: HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)  
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

**(I) OA No.060/01431/2017**

Surender Singh Dahiya, (age 50) (Group-A), Additional Director, Agriculture Department, Govt. of Haryana (Panchkula), Krishi Bhawan, Sector 21, Panchkula, Hry.

**....APPLICANT**

**(Present: Mr. Rajesh Garg, Sr. Advocate with Ms. Nimrata Shergill, Advocate.)**

**VERSUS**

1. State of Haryana, through the Chief Secretary, Haryana Civil Secretariat, Sector 1, Chandigarh.
2. Union Public Service Commission, through its Secretary, Dholpur House, Shahajan Road, New Delhi, Delhi 110069.
3. Asha Sharma, Medical Officer, Health Deptt., Govt. of Haryana.

**....RESPONDENTS**

**(Present: Mr. Samarveer Singh, counsel for respondent no.1.  
Mr. B.B. Sharma, counsel for respondent no.2.  
Ms. Monika Thakur, counsel for respondent no.3.  
Mr. Abhishek Kumar, proxy for Mr. Amit Jhanji,  
counsel for applicant in MAs No.060/00197,  
00198/2018.  
Mr. Vijender Singh, present in person, applicant in  
MA No.060/01852/2017.  
Ms. Priyanka Dalal, counsel for applicant in MA  
No.060/00515/2018.  
Mr. D.R. Sharma, counsel for applicant in MA  
No.060/01881/2017)**

**(II) OA No.060/00690/2017**

Vidya Sagar son of Sh. Ram Avtar Sharma, age 47 years, working as Additional Excise and Taxation Commissioner, Department of Excise and Taxation, Panchkula, Haryana [Group 'A'] (resident of House No.1358, Sector 34-C, Chandigarh).

**....APPLICANT**

**(Present: Mr. D.R. Sharma, Advocate.)**

**VERSUS**

1. Union of India through the Secretary, Government of India, Ministry of Personnel, Public Grievances and Pensions, Department of Personnel and Training, North Block, New Delhi-110001.
2. State of Haryana through the Chief Secretary, Main Civil Secretariat, Sector 1, Chandigarh.
3. The Excise and Taxation Commissioner, Excise and Taxation Department, Haryana, Vanijya Bhawan, Sector 5, Panchkula.
4. Union Public Service Commission through its Secretary, Dholpur House, Shahjahan Road, New Delhi.

**(Present: Mr. Ram Lal Gupta, counsel for respondent no.1.  
Mr. Samarveer Singh, counsel for respondents no.2 & 3.  
Mr. B.B. Sharma, counsel for respondent no.4.)**

**ORDER (Oral)****HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J):-**

Mr. Vijender Singh, applicant in MA No.060/01852/2017 has stated that he has not challenged the order dated 25.01.2018 rendered in main OA No.060/00094/2018 titled as Vijender Singh versus Union Public Service Commission and others, by this Tribunal, in the Hon'ble High Court. Therefore, the indicated order has attained the finality.

(OA 060/01431/2017 & OA 060/00690/2017 )

As a consequences thereof, the instant Original Applications become infructuous and are hereby dismissed as such, as prayed for.

**(P. GOPINATH)**  
**MEMBER (A)**

**(JUSTICE M.S. SULLAR)**  
**MEMBER (J)**

**Dated: 03.04.2018.**

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